



In The High Court of Manipur at Imphal

[CAUSELIST FOR WEDNESDAY, THE 13TH JANUARY, 2021]

DIVISION BENCH NO. 3

VIDEO CONFERENCE AFTER RISING OF THE DIVISION BENCH NO. 1

Link for video conferencing will be e-mailed/ SMS to the concerned parties.

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COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH
HON'BLE MR JUSTICE MV MURALIDARAN

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
ADMISSION				
1)	CrI.A./13/2020	KHUMLO ABI ANAL @ AMBISON Vs NATIONAL INVESTIGATION AGENCY	MS MAYA YADAV P PRAVEENKUMAR MR. H CHANDRAJIT SHARMA	MR. KH SAMARJIT
2)	WA/40/2020 WITH WP(C)176 OF 2017(D/C) WP(C)177 OF 2017(D/C) WP(C)178 OF 2017(D/C) WP(C)179 OF 2017 (D/C) AND WP(C) 1001 OF 2018(D/C) NOT BY HON'BLE CJ AND NOT BY HON'BLE A BIMOL, J	HIJAM APABI Vs STATE OF MANIPUR AND 5 ORS	MR. M HEMCHANDRA	MR. BR SHARMA MR. N IBOTOMBI
HEARING				
3)	RFA/4/2017 WITH PAPER BOOK AS PER DIRECTION OF THE HON'BLE CJ	TOMBISANA HIGH SCHOOL Vs STATE OF MANIPUR	Ms PH SARVODAYA LAKSHMI	MS JOAN KIPGEN MR. S RUPACHANDRA, ADDL. AG

4) **With**
MC(RFA)/20/2017

TOMBISANA HIGH
SCHOOL
Vs
STATE OF MANIPUR

MR. L SEVANANDA
SHARMA

MR. S RUPACHANDRA
MR. RK UMAKANTA GA
GA

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

1) MR. LENIN HIJAM, ADDL A.G 11-01-2021 To 13-01-2021

(Y. ROTHER)
REGISTRAR (JUDL.)/(VIG.)